


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)**


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 02/397/HDB/2016
NAME OF THE COMPANY	Siva Shankar Estates Pvt Ltd
NAME OF THE PETITIONER(S)	G.S.P Veera Reddy & Anr
NAME OF THE RESPONDENT(S)	Siva Shankar Estates Pvt Ltd & (04) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. Chilpa representing on behalf of Y. SURYANARAYANA	counsel for Petitioner	xsuryacompanyatlawyer@ gmail.com 9849866556	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Bhupesh O/o. R. Raghur and Jan Rao	Advocate	99666 22805	

Heard Mrs.C.Chilpa, on behalf of Mr.Y.Suryanarayana, learned counsel for the Petitioner and Mr.G.Bhupesh, learned counsel for the Respondent.

Post the case on 28.11.2017.



Member (Technical)



Member (Judicial)